

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 107

CP (IB) No. 243/Chd/Pb/2023

IN THE MATTER OF:-

Gulshan Rai

...Petitioner

Under Section: 94, IBC 2016

Order delivered on 17.04.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Ms. Preeti Yadav, Proxy counsel

For the RP : Ms. Swati Saluja, Proxy counsel

ORDER

In view of the Resolution of the Bar dated 16.04.2024, the Members of the Bar have abstained from Court work today. In view of the Resolution of the Bar dated 16.04.2024, the Members of the Bar have abstained from Court work today. Ld. Counsels for the parties are directed to make compliance of the last order if any, at least one week before the next date of hearing. List the matter on 13.05.2024.

Sd/-

**(UMESH KUMAR SHUKLA)
MEMBER (TECHNICAL)**

Tanvi

Sd/-

**(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)**